

**SH. YOGESH JASWAL, CHAIRMAN, DISTRICT LEGAL SERVICES
AUTHORITY, KANGRA AT DHARAMSHALA**

Born on March 3, 1967 at village Ambota, Tehsil Amb, District Una, H.P. Received education at Shimla. Did L.L.B from Himachal Pradesh University, Shimla in the year 1991 and got enrolled as member of Bar Council of Himachal Pradesh in the Year 1991-1992. Practice in Civil and Criminal as well as Revenue Courts at Shimla. After being selected in H.P. Judicial Services had joined as Sub-Judge-cum-Judicial Magistrate Court No.2, Hamirpur on 08-07-1996, District Hamirpur and thereafter remained posted as such at Rohru and Palampur. Was promoted as Civil Judge (Senior Division) in the month of October 2004 and thereafter in the month of January 2005 as Additional Chief Judicial Magistrate. Was posted as Civil Judge (Senior Division)-cum- Additional Chief Judicial Magistrate Kasauli, District Solan. Became Chief Judicial Magistrate Lahaul and Spiti and Joined at Kullu on 21-05-2010. Had served as Civil Judge (Senior Division)- cum-Chief Judicial Magistrate Kullu till 31-01-2013. Was promoted to H.P. higher judicial service on January 2013 and remained posted as presiding officer (Addl. District & Sessions Judge) Fast Track Court Shimla upto 30.04.2013. Was inducted as Additional District & Sessions Judge on adhoc Basis from 31-04-2013 and was inducted in regular cadre of Additional District and Sessions judge from November 2013. On transfer, joined as Additional District & Sessions Judge Ghumarwin w.e.f 20-05-2013. Thereafter, promoted as District & Sessions Judge and joined at Civil & Sessions Division Kinnaur at Rampur Bushahr on 12.05.2016. Transferred from Rampur Bushahr on 26-10-2016 and joined as such in Civil & Sessions Division Chamba on 12.11.2016. On transfer, joined as Presiding Officer, Labour Court-cum-Industrial Tribunal on 28.12.2018. Thereafter, joined as Chairman, District Legal Services Authority, Kangra at Dharamshala on 09.08.2021.

**MS. VIJAY LAXMI, SECRETARY, DISTRICT LEGAL SERVICES AUTHORITY,
KANGRA AT DHARAMSHALA**



Born on 14.12.1975 at Village Devka Purla, Tehsil Nahan, District Sirmaur (H.P). Passed 12th examination in year 1994 from Jawahar Navodaya Vidyalaya, Nahan. Passed B.Sc. (Medical) from Govt. Degree College Nahan in year 1997. Thereafter did L.L.B from H.P. University Shimla in year 2001. Also passed B.Ed and M.A. (English) from H.P. University and served as Science teacher till 2008. In 2008 selected as Civil Judge-cum-JMIC in H.P. Judicial Services and joined as such in February 2009 at Shimla.

Remained posted in Kasauli, Bilaspur. Was promoted to post of Senior Civil Judge-cum-ACJM and assumed charge as such in Amb, District Una on 12.05.2016. On transfer from Amb, served as Senior Civil Judge-cum-ACJM Paonta Sahib-cum Chairman, Sub Divisional Legal Services Committee, Paonta Sahib. Assumed charge of Secretary, District Legal Services Authority, Kangra at Dharamshala on 16.08.2021 (forenoon).